31

-from the Centre. The land is provided By the voluntary organisation from the State. We also give a running grant to the voluntary organisation for running them. For this 'year, we have a target. of 60 hostels to be sanctioned. They are not run by the Central Government. They are run by voluntary organisations to whom the money is given. In the Seventh plan, the-outlay for this is Rs. 30 crores. We are hoping, therefore, to expand the programme. I cannot say that we will have one in every district because it depends upon the need of a particular district. The proposal comes to us, supported by the State Government, before it is sanctioned by us.

Complaints for Inflated Telephone Bills

*25. SHRI BIR BHADRA PRATAP SINGH: t SHRI MUKHTIAR SINGH MALIK:

Will the Minister of COMMUNICA-TIONSbe pleased to state;

- (a) whether a number of complaints -in regard to inflated telephone-bills have been received from subscribers in the Capital; including some Members Parliament;
- (b) if so, what is the number of such complaints received during last one years..
- (c) whether some of the officials of the Post and Telegraphs are found to be involved in the racket; and
- (d) if so, what action Government have taken on these complaints?

THE MINISTER OF STATE IN THE OF COMMUNICATIONS MINISTRY (SHRI SANTOSH MOHAN DEV): ((a) Yes,

(b) During 1986-87, '12, 736 complaints (including 32 from M. Ps.) were received.

- (c) No, Sir.
- (d) Each excess metering complaint received from the subscriber is examined thoroughly and rebate is granted, if found justified.

SHRI BIR BHADRA **PRATAP** SINGH: Sir, over Mr. Chairman, simplifying a genuine problem is not always a good tactics. The question is wrong-billing and what safeguards should be taken to remedy the situa tion. I would suggest to the hon. Minister that they should follow the example; that done is being in Bombay. This is not done in Delhi. You should follow that example. There are complaints that the staff people include other's calls in bill of a subscriber and sometimes fake calls are also included, in the bill of a subscriber. The question is what remedial measures you are going to take.

SHRI SANTOSH MOHAN. DEV: Sir the best safeguard is computerisation. We have done, this in Bombay. In regard to Delhi also, this is in our mind Unless We have the digital electronic exchange, we cannot do it,. There is also the constraint of resources. But I would like to say that this is in or mind-and we Are doing it progressively go that we are able to eliminate vices if there are any, There have been complaints and we are taking a number of steps to see that the subscribem' complaints are redressed.

SHRI - BIR BHADRA- -PRATAP SINGH; Mr. Chairman, Sir, I pointed out about Bombay...

CHAIRMAN: MR did Younot understand. -His, was, in answer Bombay, they. have computerised. Therefore, they are-able to do it. He said, here also-in Delhi-they will be doing it.

SHRI BIR BHADRA PRATAP SINGH;, Sir, my second supplementary is, STD calls are made from a

t The. question was actually asked on the floor of the House by Shri Bir Bhadra Pratap Singh,

33

subscriber's telephone by unauthorised; persons. Would you fit some device in the subscriber's telephone so that he will be able to know has made the call?

SHRI SANTOSH -MOHAN DEV: As I said, when computerisation is done, in the case of STD, we will" be able to" give the exact number to which the caller has made the call. Now. we/cannot give-it. I agree. But we will monitor it and if there is any mistake, we take certain measures to see that the grievance is redressed. As I said, we are taking steps. But this is subject to the availability of funds which are very limited. But we will do it gradually so that this is eliminated.

SHRI MUKHTTAR SINGH MALIK: Sir, this question has been agisting our minds and this has been discussed many times "in this House. The reply of the hon. Minister has always been a routine one. The Minister has very conveniently chosen to defend his officers by saying that they are' not responsible for the mischief.

MB. CHAIRMAN: Questions Hour is over.

WRITTEN ANSWERS TO QUES-

Marketing Permission for Proleukin Interleukin-2

•26. SHRI T. R. BALU: SHRI V. GOPALSAMY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have taken any decision to make use of the latest anti caneer drugs, deve-lejped in the USA, namely Proleukla-Interleukin-2 (H-2); and
- (b) whether any company has been given permission to market this drug in the country, if so, what are the details thereof?

THE MINISTER OF STATE THE MINISTRY OF HEALTH OF HEALTH AND

FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.

to Questions

(b) No Company has sought permission so far to market this drug in the country.

Meeting of Joint Consultative Committee of Railway Employees

•27.DfBAPUKALDATESHRIASHOKNATHVERMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is fact that the Joint Consultative Committee of the "railway employees has not met for a long time;
- Ob) if. so, when its last meeting was held; and
- (c) what were the decisions taken, at that meeting and whether those decisions have been implemented?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA); (a) There is no Committee designated Joint Consultative Committee on the Railways. It is persuraed that the Hon'ble¹ Members are referring to Departmental Council under the Joint Consultative Machinery, It is not a fact that a meeting of the Depart-menal Council under the Ministry of Railways has not been held for a long time.

- Last meeting of Departmental (b) Council was held on 30-12-86! and 31-12-86.
- (c) In this meeting, 59 carried forward items and 33 fresh items, cover-ing a wide range of Staff Side de-mands were discussed Out of these, 25 earried forward items and 8 fresh items finalished. There were 11 items from the previous meetings which had been Referred to the varietur Committees of the Departmental Council. The, Council adpoted the reports of the two Committees nd decided that remains be discussed in a meeting of the Departmental